

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA. 350/1070/2013

Date of Order: 07.03.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Monwara Khatun & Another
VS.
Steel Authority of India

For the Applicant : None

For the Respondents : None

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

None for the parties.

2. It is seen from the records that no one appeared on behalf of the applicant since long. Today also no one appears on behalf of the applicant despite repeated calls. It appears that the applicant has lost interest to pursue the matter.

3. Therefore, the OA is dismissed for default after invoking Rule 15(1) of CAT, Procedure Rules, 1987.

(Jaya Das Gupta)
Member (A)

(Bidisha Banerjee)
Member (J)

pd

